NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. C.A.(CAA)/24(MB)2022 IN C.P.(CAA)/152(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF THE PARTIES: - Dietrich Engineering Consultants India Private Limited

APPEARANCES: -
FOR THE PETITIONER : Adv. Rajesh Shah
FOR THE RESPONDENT : Absent.

Section: 230-232 of Companies Act, 2013 (Second Motion).

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **17.02.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Aarti